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[The Deputy Chairman in the Chair] MOTION REGARDING APPOINT-MENT OF A MEMBER OF THE LOK SABHA TO THE JOINT COMMITTEE OF THE HOUSES ON THE INDIAN MEDICAL COUNCIL (AMENDMENT) BILL,1987.

THE MINISTER OF HEALTH AND A FAMILY WELFARE (SHRI MOT! LAL VORA): Madam, I move—

That this House recommends the Lok Sabha that the Lek Sabha to appoint a Member of the Lok Sabha to the Joint Committee of the Houses on the Indian Medical Council (Amendment) Bill, 1987 in the vacancy caused by the resignation of Shri P V. Narasimha from the membership of the Joint Committee and communicate to this . House the name of the member so appointed by the Lok Sabha to the said Joint Committee."

> The question was put a IQdonted.

MOTION FOR ELECTION TO THE COUNCIL OF THE INDIAN INSTI-TUTE OF SCIENCE BANGALORE

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOP-MENT (SHRI L. P. SAHI): Madam, I move —

"That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the * : Indian Institute of Science, Banga-- lore, read with Regulation 9.1 of the Regulations of the Institute, this ... House do proceed to elect in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Council of the Indian Institute of Science, Bangalore in the vacancy caused by the retirement of Shri H. Hanumanthappa from the membership of the Rajya Sabha on the 2nd April, 1988.

The question was put and the mo-I'm was adopted.

MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

THE MINISTER OF STATE IN THE OF EDUCATION DEPARTMENTS AND CULTURE IN THE MINISTR OF HUMAN RESOURCE DEVELC MENT (SHRI L. P. SAHI): Mad I move...

"That in pursuance of item (x) of clause (1) of Statute 14_of Statues of the Aligarh Muslim L versity as amended by the Aliga (Amendme Muslim University Act, 1981 (62 of 1981), this House proceed to elect in such manner the Chairman may direct two Me bers from among the Members on the House, to be members of the Court of the Aligarh Muslim University."

The question is tion was adopted.

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MOTION FOR ELECTION TO THE ALL INDIA COUNCIL FOR TECHNIA CAL EDUCATION

THE MINISTER OF STATE IN THE. OF EDUCATION DEPARTMENTS AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOP -MENT (SHRI'L."P. SAHI): Madam, move....

"That in pursuance of the provisions contained in clause (i) of subsection (4) of section 3 read with subsection (1) of section 4 of the All India Council for Technical Education Act, 1987 (52 of 1987), this House do proceed to eject in such manner as the Chairman may direct, one member from among the members of the House to be a member of the All India Council for Technical Educa-'tion.''

The question was put and the motion was adopted.

STATEMENT BY MINISTER

TERRORISTS THREAT TO THE MINISTER AND PRIME RELATED MATTER—Contd.

SHRI DARBARA SINGH (Punjab): Madam Deputy Chairman, I would like to say something about the statement made by the Minister. The recent threats and the role of Pakistan